NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **25.11.2026** (WEDNESDAY)
CHENNAI BENCH **(HYBRID MODE)**
10.30 AM

Click here to join VC

In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note:

1. **Mention will be permitted only after notice (written or oral) to the other side.**

2. **Mentioning by Counsels/Parties appearing through Virtual Mode will be taken up only after the conclusion of physical mentioning in the open Court. Further, the Counsels /Parties mentioning through Virtual Mode are invariably required to post the details in the chat box.**

3. **Senior Advocates are requested to refrain from mentioning matters, as it may be inappropriate to the status they hold.**

4. **To avoid interruptions during hearing and to provide optimum convenience to the Bench in granting opportunity to all the counsels/parties, those who appear by Virtual Mode are required to use "Raise Hand" option on Cisco WebEx. If this instruction is not obeyed, the Court Master will 'MUTE' the audio.**

On Being Mentioned

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 470/2026 For Exemption IA No. 1324/2026 For Stay IA No. 1326/2026 To Implead IA No. 1781/2026 **(Interim Order)**	Samson T George & 2 Ors Vs Bejo Thomas & 2 Ors	Mr. Sunny Sheen Akkara	Mr. Ashwin Shanbhag R2

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) No.124/2026 For Stay IA No.1791/2026	Madhusudan Chandrasekar & 2 Ors. Vs Leon Grill Private Limited& 3 Ors.	Mr. TNC Kaushik Mr. CV Shailendran	
3.	Comp App (AT) (CH) No. 121/2026 For Stay IA No. 1755/2026	Captain Parvataneni Venkata Krishna Mohan & 5 Ors. Vs Seaways Shipping and Logistics Ltd & 10 Ors	Mr. Y Suryanarayana	

02.00 PM

On Being Mentioned

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 452/2024 For Stay IA No. 1235/2024	Manjeera Realty LLP Vs Manjeera Constructions Ltd Rep by RP, Birendra Kumar Agarwal& 3 Ors **WITH**	Mr. TK Bhaskar	Mr. Praveen Jain- R1 Mr. Aishvary Vikram R4
5.	Comp App (AT) (CH) (Ins) No. 348/2025 Interim Injunction IA No. 1040/2025 For Stay IA No. 1041/2025	Manjeera Realty LLP Vs Valentis Laboratories Pvt Ltd & 2 Ors.	Mr. TK Bhaskar	Mr. Praveen Jain- R3

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. **Notice Board**
2. **Website: www.nclat.nic.in**